

आने वाले क्षेत्र में 70 करोड़ रुपये की एक भूमि विकास योजना भेजी है। इसमें 43 करोड़ रुपये की अनुमानित लागत से, बीहड़ों में भूमि को खेती योग्य बनाने का कार्यक्रम भी शामिल है।

(ख) यह प्रस्ताव जून, 1970 में प्राप्त हुआ था। चूंकि विश्व बैंक से सहायता प्राप्त करने वाली प्रायोजनों के लिए यह जरूरी है कि विदेशी सहायता का पात्र बनाने के लिए पहले वे राज्य की आयोजना में शामिल की जाएं और चूंकि इस प्रकार की कोई बड़ी योजना राज्य की आयोजना में शामिल नहीं की गयी है, इसलिए इस योजना के लिए विश्व बैंक की सहायता नहीं मांगी जा सकती। फिर भी, राज्य सरकार से अनुरोध किया गया है कि वह इस योजना के छोटे-छोटे एककों अथवा ऐसे एककों पर विचार करें जो कृषि पुना निगम के सामान्य कार्यों के अन्तर्गत आ सकते हों।

#### Disposal of confiscated goods

\*247. SHRI LOBO PRABHU: Will the Minister of FINANCE be pleased to state:

(a) the procedure for disposal of smuggled gold and other articles and whether a time limit is fixed after termination of the proceedings; and

(b) the steps taken to prevent smuggled articles sold by Government becoming a screen for private sales of smuggled articles?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) The procedure for the disposal of confiscated smuggled goods is as indicated below:

- (i) Gold, gold jewellery, silver and silver jewellery are deposited in the Mint.
- (ii) Cut-diamonds and precious stones are exported through Handloom and Handicrafts Export Corporation, a public sector undertaking.

(iii) Rough diamonds and precious stones are sold by the Customs Department by Public auction to import licence holders on condition that their licence will be debited by the accepted bid.

(iv) Synthetic yarn and metallic yarn are sold through public auctions confined to actual users of such goods.

(v) Perishable and fast deteriorating goods such as cigarettes which cannot be retained for some time without deterioration are disposed of by the Custom Houses in retail sale.

(vi) Other consumer goods are sold to Military Canteen Stores, Central Government Employees Consumer Cooperative Society (run by the Ministry of Home Affairs) and to the National Consumers Cooperative Federation Ltd. for sale to consumers through Consumer Cooperative Stores throughout the country.

No time-limit has been fixed for disposal but goods are required to be disposed of as soon as practicable after confiscation. In doubtful cases of seizures in the interior, Department has to wait for the expiry of Appeal and revision Application proceedings.

(b) As indicated against (a) above, smuggled goods are sold to consumers through approved agencies and to actual users to prevent smuggled articles sold by the Government becoming a screen for private sale of smuggled goods.

#### Loan from International Development Association

\*248. SHRI YASHPAL SINGH:  
SHRI MAYAVAN:  
SHRI DHANDAPANI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the International

Development Association of the World Bank has decided to give credit amounting to Rs. 4.5 crores to India ;

(b) if so, whether Indian Government propose to set up any project for which this credit will be utilised ; and

(c) if so, the name of that project ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) and (c). The proposed IAD Credit is meant to finance the foreign exchange cost of an Agricultural Aviation Project in India involving import of 82 aircrafts (35 Helicopters and 47 Fixed Wing Aircraft) and spares etc., by the Private Operators and the Government of India. The Project aims at better control of crop pests and diseases through the expansion and improvement of aerial spraying services throughout India. Agreement for this Credit has not yet been signed with the Association.

**Effect on the Economy of Asansol Coal Mines due to Revised Policy of Bank Loans and Advances**

\*249. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether the revised policy of bank loan and advances has affected the economy of the coal mines in Asansol ;

(b) if so, in what way and how far ; and

(c) the steps Government propose to forestall the crisis.

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b). Banks have not formulated any separate advances policy in respect of the coal industry. Accordingly, the question of any revision in the policy and its effect on the economy of the coal industry does not arise.

(c) The crisis referred to is presumably in respect of the piling up of the stocks of coal at the mines because of the higher production of coal coupled with slackening of demand by

steel mills, transport bottlenecks etc. As far as the financial stringency arising out of the stockpiling of coal is concerned, the Reserve Bank has advised the representatives of the coal mining association to bring to its notice any difficulties experienced by the collieries in obtaining finance from their bankers. The Reserve Bank of India has also issued a circular letter to public sector banks asking them to deal with such cases sympathetically.

**Deteriorating Condition of University Education**

\*250. SHRI B. K. DASCHOWDHURY : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have considered to set up a high level committee to examine the deteriorating conditions of University education and the obstacles to carry out reforms ; and

(b) if so, the details thereof and the time by which the committee is likely to submit its report ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) :

(a) No, Sir. The Education Commission (1964-66) has already studied in a very comprehensive way the position with regard to University education in the country.

(b) Does not arise.

**Schemes for giving Aid to Developing Nations by International Monetary Fund**

\*251. SHRI N. R. LASKAR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that International Monetary Fund has agreed to give aid to developing nations at a Conference held in Copenhagen during September, 1970 ;

(b) whether International Monetary Fund also agreed to study four schemes in this regard ; and

(c) if so, the broad details of these schemes ?